



Government of Jammu and Kashmir
Civil Secretariat, Home Department
Jammu.

Subject: Remission of sentences of convicts and their release on the eve of Republic Day 2011.

Notification
Jammu, the 25th of January, 2011.

SRO 33 -. In exercise of the powers conferred under section 34 of the Constitution of Jammu and Kashmir, the Governor is pleased to order that the remaining term of imprisonment of five (5) prisoners mentioned in the Annexure hereto, shall be remitted with effect from 26th January, 2011.

By order of the Governor.

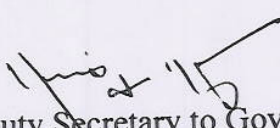
Sd/-
Principal Secretary to Government
Home Department

No: Home/102/2001-Jail-IV

Dated: 25-1-2011

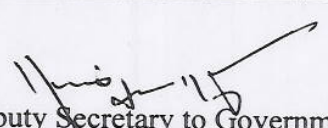
Copy to the:

1. Principal Secretary to Hon'ble Chief Minister.
2. Principal Secretary to His Excellency the Governor.
3. Director General of Police, J&K
4. Inspector General of Prisons, J&K.
5. Commissioner/Secretary to Govt., General Administration Department
6. Divisional Commissioner, Jammu.
7. Secretary to Government, Law Department
8. Inspector General of Police, Jammu.
9. Dy Inspector General of Police Jammu/CKR Srinagar.
- ✓ 10. Special Assistant to Chief Secretary.
11. Superintendent Central Jail, Kotbhalwal, Jammu.
12. Superintendent, District Jail, Jammu.
13. Concerned file.


Deputy Secretary to Government
Home Department

Annexure to Notification SRO-33 dated 25th January 2011.

S.No	Name, with full particulars	Offence	Date of sentence	Total period of sentence undergone upto 26-1-2011 inclusive of the under trial period (excluding remission earned in jail)	Remaining period of sentence requiring remission exclusive of the remission earned in jail	Present Lodgment
				Y M D	Y M D	
1.	Mool Raj S/o Late Gian Chand R/o Gangyal Jammu	302/34 RPC	6-8-1996	16. 10. 20	3. 1. 10	District Jail Jammu
2.	Ramesh Kumar S/o Late Gian Chand R/o Gangyal Jammu	302/34 RPC	6-8-1996	16. 9. 8	3. 2. 22	Central Jail Kot Bhalwal, Jammu
3.	Ashok Kumar S/o Banarsi Dass Gupta R/o Gandhi Nagar Jammu.	302/120B-RPC	5-11-1998	15. 4 .12	4. 7. 18	District Jail Jammu
4.	Ravinder Kumar Gupta S/o Om Prakash R/o Gandhi Nagar Jammu	302/120B-RPC	5-11-1998	15. 1. 25	4. 10. 5	District Jail Jammu
5.	Raj Singh S/o Nath Ram R/o Lach Khazana Kishtwar	302/34 RPC	24-6-2004	14. 5. 20	5. 6. 10	Central Jail Kot Bhalwal, Jammu


 Deputy Secretary to Government
 Home Department